

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

6. Order dt. 13.3.2000.

On behalf of learned counsel for the applicant Mr. A. Des, it is submitted that the OA has become infructuous and he does not want to pursue this OA. We have heard Mr. A. Des, ld. counsel for the applicant and Mr. J. K. Nayak, ld. Asst appearing for the respondents and Perused records. OA is disposed of as withdrawn.

J. J. M.
Vice President

Member (Trib.)

Counsel
not filed.
fak
10/3
Bench

Affidavit filed
for withdrawal of
OA.

fak
10/3
Bench

Free copy
of order No. 6
dt. 13.3.2000
given to the
both counsels.

fak
22/3
22.3.2000
S.O